

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.117/(MAH)/2014
IA No.18/2017

CORAM:




Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 23.03.2017

NAME OF THE PARTIES: Mr. Sunil Dubey
V/s.

M/s. Brand Connect Communication (India) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Dv S. K. Jain	PCS for Petitioner	
2	M. S. BHARDWAJ	Adv. for R.3	
3	CS S. R. Indore	PCS for R.2 & R4	

ORDER

IA No. 18/2017 in CP No. 117/397-398/CLB/MB/MAH/2014

1. The Learned Representatives of both the sides are present.
2. The Learned Counsel for the Petitioner is again directed to comply the directions of the Order dated 16.03.2017 already pronounced.
3. Matter has already been adjourned to **13.04.2017**.

Dated: **23.03.2017**

sd/-
M.K. Shrawat
Member (Judicial)